

**GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE
RAJYA SABHA
QUESTION NO 04.12.2009
ANSWERED ON**

IMPLEMENTATION OF PROPOSALS UNDER RKVY IN KERALA .

1683

SHRI A. VIJAYARAGHAVAN

Will the Minister of COALCOALAGRICULTURE be pleased to state :-

- (a) whether competent authority of Kerala had submitted schemes for assistance under Rashtriya Krishi Vikas Yojana (RKVY) after the report submitted by M.S. Swaminathan Research Foundation regarding Kuttanad and Idukki packages;
- (b) if so, the details of the assistance sought and action taken thereon;
- (c) whether steps will be taken in affirmative to the above proposals under RKVY;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION)

(SHRI K.V. THOMAS)

(a) to (e): State Government of Kerala submitted certain proposals for funding by Government of India out of Kuttanad and Idukki package.

Following projects, out of the proposals submitted to Government of India, were considered for funding under RKVY scheme:

1. Paddy Cultivation in Onattukara Costing Rs.1200 lakhs
2. Sesamum cultivation in Onataturukara costing Rs.60 lakh
3. Establishing Centre for Farm Machinery Research, Development and Training costing Rs.624 lakhs.
4. Agriculture Mechanization costing Rs.8500 lakhs.

RKVY, launched during August 2007, provides for projects to be approved by the State Level Sanctioning Committee (SLSC) under the Chairmanship of Chief Secretary, and not directly by the Government of India. Accordingly, these proposals were forwarded to Government of Kerala for consideration under RKVY.